

1-A

OA 336/88.

Between:-

N.Srinivasa Rao

....Applicant

And

1. The S.O.O., Phones,
Guntur - 522 002.
2. The S.O.O.Telcom,
Tenali - 522 201.
3. The T.O.Engineer,
Guntur- 522 050.
4. The D.G.Telcom,
(for Union of India),
New Delhi - 110 001.

....Respondents

OA 361/88.

Between:-

S.Laxman

....Applicant

And

1. The Asst.Engineer (CC),
Secunderabad 1-1-477/1/2,
Near Balaji Talkies,
Hyderabad-500 380.
2. General Manager,
Hyderabad Telecom District,
Hyderabad - 500 033.
3. The Director-General, Telecom,
(Rep. Union of India),
Sanchar Bhawan, New Delhi - 110 001.

....Respondents

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

336/88, 361/88
OA Nos. 367/88, 490/88, 551/88, 771/88, 792/88,
815/88, 846/88, 860/88, 2/89, 3/89, 5/89, 9/89,
10/89, 11/89, 50/89, 51/89, 59/89, 60/89, 77/89,
104/89, 105/89, 129/89, 152/89, 153/89, 269/89,
270/89, 271/89, 272/89, 309/89, 310/89,
311/89, 313/89, 314/89, 315/89, 347/89, 348/89,
400/89, 408/89, 429/89, 463/89, 519/89, 520/89, 521/89,
585/89, 589/89, 604/89, 624/89, 631/89, 632/89,
691/89, 692/89, 693/89, 694/89, 709/89, 711/89,
723/89, 768/89, 788/89, 789/89, 833/89, 838/89, 839/89,
859/89, 860/89, 96/90, 97/90, 98/90, 101/90, 102/90,
160/90, 161/90, 162/90, 164/90, 165/90, 167/90,
228/90, 231/90, 241/90, 242/90, 262/90, 263/90,
273/90, 285/90, 295/90, 296/90, 298/90, 299/90,
300/90, 301/90, 302/90, 318/90, 331/90, 339/90,
340/90, 342/90, 352/90, 372/90, 373/90, 399/90,
400/90, 448/90, 449/90, 450/90, 481/90, 630/90, 632/90,
647/90, 675/90, 676/90, 704/90, 705/90, 706/90,
707/90, 708/90, 709/90, 710/90, 721/90, 722/90,
723/90, 724/90, 725/90, 726/90, 782/90, 783/90,
784/90, 785/90, 786/90, 787/90, 788/90, 789/90,
790/90, 815/90, 816/90, 817/90, 818/90, 820/90,
633/89, 646/89, 647/89, 648/89, 658/89,
670/89, 935/89, 401/90, 701/90.

DATE OF JUDGMENT : 27-3-91.

OA 367/88.

Between:-

J.L. Babu Rao

...Applicant

And

1. The Asst.Engineer, Cables Room No.16, 4th Floor, Chanoy Complex, Parklane, Secunderabad-500 003.
2. General Manager, Hyderabad Telecom District, Hyderabad-500 033.
3. The Director General, Telecom, (Rep. Union of India), Sanchar Bhawan, New Delhi-110 001.

...Respondents.

OA 490/88.

Between:-

S.Jaya Rao

...Applicant

And

1. The S.D.O., Telecom, Guntur-522 050.
2. The Telecom District Engineer, Guntur-522 050.
3. The Director General, Telecom (Rep. Union of India), New Delhi - 110 001.

...Respondents

Between:-

G.Srinivas

And

...Applicant

1. The Asst.Engineer, Fault Control, 3rd Floor, Telephone Bhavan, Hyderabad-500 004.
2. The Divisional Engineer, Fault Control, C.T.O. Compound, Nagpur-440 001.
3. The General Manager, Maintenance, Western Telecom Region, Bombay-400 028.
4. The Director-General, Telecom. (Representing Union of India), Sanchar Bhawan, New Delhi-110 001.

...Respondents

DA 771/88.

Between:-

V.Praveen Kumar

...Applicant

And

1. The Sub-Divisional Officer, Telecom, Secunderabad-500 003.
2. The General Manager, Hyderabad Telecom District, Suryalok Complex, Hyderabad-500 033.
3. The Director-General, Telecom. (Representing Union of India), New Delhi - 110 001.

...Respondents.

DA 792/88.

M.Hanumantha Rao

...Applicant

Vs.

1. The Sub-Divisional Officer, Phones-II, Visakhapatnam-530 005.
2. The Telecom District Engineer, Visakhapatnam-530 050
3. The Director-General Telecom. (Representing Union of India) Visakhapatnam-530 005.

...Respondents

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contd...3.

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DA 815/88.

Between:-

Sk. Hanja Hussain

And

....Applicant

1. The Asst. Engineer,
External (Level-3),
Telephone Exchange, Ashoknagar,
Guntur-522 002.
2. The Telecom District Engineer,
Ashok Nagar, Guntur-522 002.
3. The Director General Telecom.
(Rep. Union of India)
New Delhi-110 001.

....Respondents

DA 846/88.

Between:-

Y. Venkaiah

And

....Applicant

1. The SDO Telecom, Sangareddy-502 001.
2. The Telecom Dist.Engineer, Sangareddy-502 050
3. The DG Telecom (Rep Union of India),
New Delhi-110 001.

....Respondents

DA 860/88.

Between:-

M. Prabhakar Reddy

And

....Applicant

1. The DSOO, Telecom, Karimnagar-505001
2. The Telecom Dist.Engineer, Karimnagar-505 050.
3. The Chief General Manager, Telecom,
AP Triveni Complex, Hyd-500 001.
4. The D.G.Telcom, (Rep. Union of India)
New Delhi - 110 001.

....Respondents

contd....4..

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OA 2/89.

Between:-

G.Komaraiah

....Applicant

And

1. The Sub-Divisional Officer, Telecom; Karimnagar-505 001.
2. The Telecom Dist. Engineer, Kamimnagar-505 050.
3. The D.G.Telcom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

OA 3/89.

Between:-

B.Ramulu

...Applicant

And

1. The SDO Telecom, Sangareddy-502 001.
2. The Telecom Dist.Engineer, Sangareddy-502 050.
3. The D.G.Telcom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

OA 5/89.

Between:-

S.Srinivasa Reddy

....Applicant

And

1. The Sub-Divisional Officer, Telecommunications, PATTANCHERUVU - 502 319.
2. The Telecom Dist.Engineer, Sangareddy-502 050.
3. The D.G.Telcom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

OA 9/89.

Between:-

B.Ashok

...Applicant

And

1. The SDO Telecom, Sangareddy-502 001.
2. The Telecom Dist.Engineer, Sangareddy-502 050.
3. The D.G.Telcom, (Rep. Union of India), New Delhi-110 001.

...Respondents. contd..5.

DA 10/89.

Between:-

Sk.Saleem Basha
And

...Applicant

1. The S.D.O., Telecom, Sangareddy-502 001.
2. The Telecom District Engineer, Sangareddy-502 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi- 110 001.

....Respondents.

DA 11/89.

Between:-

P.Venkatratnam

...Applicant

And

~~Officer Telecom~~

1. The Sub-Divisional ~~Enginner~~, Sangareddy-502 001.
2. The Telecom District Engineer, Sangareddy - 502 050.
3. The Director General, Telecom (Representing Union of India), New Delhi - 110 001.

....Respondents.

DA 50/89.

Between:-

M.Venkat Rao

....Applicant

And

1. The S.D.O.Telcom, Secunderabad-500 003.
2. The General Manager, Hyderabad Telecom District, Suryalok Complex, Hyd-500 033.
3. The Director General, Telecom (Rep. Union of India), New Delhi - 110 001.

....Respondents

contd...6..

OA 51/89.

Between:-

V.Mallesham

....Applicant

And

1. The S.D.O. Telecom, Karimnagar-505 001.
2. The Telecom District Engineer, Karimnagar-505 050.
3. The Director General, Telecom (rep. Union of India),
New Delhi - 110 001.

....Respondents

OA 59/89.

Between:-

B.Rajanna

....Applicant

And

1. The S.D.O. Telecom, Armoor-503 224.
2. The Telecom District Engineer, Nizamabad-503 050.
3. The Director General, Telecom (Rep. Union of India),
New Delhi - 110 001.

...Respondents

OA 60/89.

Between:-

K.Narasaiyah

....Applicant

And

1. The S.D.O., Telecommunications, Karimnagar-505 001.
2. The Telecom Dist. Engineer, Karimnagar-505 050.
3. The Director General, Telecom (Rep. Union of India)
New Delhi - 110 001.

....Respondents

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contd....7...

17/4/89

Original Application No. 77/89

A. Seetharamaiah ... Applicant

a n d

1. The Sub Divisional Officer, Telecom, Tadepatti Gudem,
2. The Divisional Engineer, Telecom, Eluru.
3. The Director General, Telecom, representing Union of India, New Delhi.

... Respondents.

Original Application No. 104/1989.

1. All India Telegraph Engineering Employees Union, Line Staff and Group 'D' A.P. Circle Branch, rep. by Secretary, M.Janardhana Rao.

2. B.Narsanna
3. B.Narsimhulu

... Applicants.

a n d

1. The Assistant Engineer, Micro Wave Maintenance Raichur.
2. The Telecom District Engineer, Mahabubnagar.
3. The Director, Maintenance, Southern Telecom Region, Second Floor, 26/8, Hospital Road Bangalore.
4. The Chief General Manager, Telecom, A.P. Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

.... Respondents.

Original Application No. 105/1989.

P. Sanjeev. Applicant

a n d

1. The Sub-Divisional Officer, Telecom, Karimnagar.
2. The Telecom Disrict Engineer, Karimnagar.
3. The Director of General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 129/89

K.Ch. Peter. Applicant

a n d

1. The Asst. Engineer, Telecom, Coaxal Cable Project, Hyderabad.
2. The Divisional Engineer, Telecom, (Rural) Hyderabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd.,

Original Application No. 152 of 1989.

Rajender

... Applicant.

and

1. The S.D.O. Telecom, Armoor.
2. The Telecom District Engineer, Nizamabad.
3. THE Chief General Manager, Telecom, Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 153 of 1989

N. Pakeeraiah

... Applicant

and

1. The S.D.O. Telecom, Armoor.
2. The Telecom District Engineer, Nizamabad.
3. The Chief General Manager, Telecom, Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 269/89

A. Venkataraiaiah

... Applicant

and

1. Sri. D. Manikya Rao, J.T.O. Micro wave project Peddapally.
2. Sri. R. Papayya, A.E. Micro wave Project, 1-8-1/D, Bagh Lingampally, Hyderabad.
3. The Divisional Engineer, Telecom, Micro Wave Project 1-8-1/D, Bagh Lingampally, Hyderabad.
4. The General Manager, Telecom Projects, C-in-Road, Egmore, Madras.
5. The Director General, Telecom, rep. Union of India, New Delhi.

.... Respondents.

... contd

Original Application No. 270/89

K. Brahmanandam ... Applicant.

and

1. Sri. D. Manikya Rao, J.T.O., Micro Wave project Peddapally.
2. Sri. R. Papayya, A.E. Micro Wave project, 1-8-1/D Bagh Lingampally, Hyderabad.
3. The Divisional Engineer, Telecom, Micro wave project 1-8-1/D, Bagh Lingampally, Hyderabad.
4. The General Manager, Telecom Project, C-in- Road, Egmore, Madras.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 172/89

S. Kumara Chary ... Applicant.

and

1. Sri. D. Manikya Rao, J.T.O. Microwave project, Peddapalli.
2. Sri. R. Papayya, A.E., Micro wave project, 1-8-1/D, Bagh Lingampally, Hyderabad.
3. The Divisional Engineer, Telecom, Micro wave Project, 1-8-1/D Bagh Lingampally, Hyderabad.
4. The General Manager, Telecom Projects, C-in- Road, Egmore Madras.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 272/89

G. Hanuma Reddy ... Applicant.

and

1. The Sub Divisional Officer, Telecom, Mahabubabad.
2. The Telecom District Manager, Warangal.
3. The Chief General Manager, Telecom, AP., Hyderabad.
4. The Director General, Telecom rep. Union of India, New Delhi.

.. Respondents.

... contd.,

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15

Original Application No. 309/89

P. Venkateswarlu ... Applicant.

a n d

1. The S.D.O. Telecom, Peddapalli.
2. T.D.E. Karimnagar.
3. The Chief General Manager, Telecom, A.P. Hyderabad
4. The Director General Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 310/1989.

K. Rammohan Rao ... Applicant.

a n d

1. The S.D.O., Phones, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director General Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 311 of 1989.

K. Sattaiah ... Applicant

a n d

1. The S.D.O. Telecom, Sangareddy.
2. The Telecom District Engineer, Sangareddy.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 313/1989.

Ch. Ramesh ... Applicant.

a n d

1. The S.D.O. Telecom, Armoor.
2. The Telecom District Engineer, Nizamabad.
3. The Chief General Manager, Telecom, AP., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

....contd.,

Original Application No. 314/ 1989.

S.Laxmi Narayana

... Applicant

and

1. The Telecom District Engineer, Karimnagar.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 315/1989.

S.T.D. Raju

... Applicant.

and

1. The S.D.O. Phones, Karimnagar.
2. The Telecom District Engineer, Karimnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 347/ 1989.

J.Bhoomanna

... Applicant

and

1. The S.D.O., Telecom, Armoor.
2. The Telecom District Engineer, Nizamabad.
3. The Director General Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 348 of 1989.

1. K. Veeru Naidu

... Applicant.

and

1. The S.D.O. Telephones, Eluru.
2. The Divisional Engineer, Telecom, Eluru.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

....contd..

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Original Application 400 of 1989.

P. Venkateswarlu .. Applicant.

and

1. The S.D.O. Telecom, Mancherial.
2. The Telecom, District Engineer, Adilabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 408 of 1989.

Y. Murali Goud ... Applicant

and

1. The S.D.O. , Telecom, Armoor, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 429/ 1989.

S.K. Ameer ... Applicant

and

1. The S.D.O. Telecom, Jagityal.
2. The Telecom District Engineer, Karimnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 463 of 1989.

S.V. Gopala Krishna ... Applicant.

and

1. The S.D.O. Telecom, Bhuvanagiri.
2. The Telecom District Engineer, Nalgonda.
3. The Director General, Telecom, rep. Union of India, New Delhi

... Respondents.

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Original Application No. 519/89

V.S.N. Raju ... Applicant
a n d

1. The S.D.O., Phones -II, Visakhapatnam.
2. The Telecom District Manager, Visakhapatnam.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 520/1989.

Mohd. Zaffar ... Applicant.
a n d

1. The S.D.O. Telecom, Bhongir
2. The Telecom District Engineer, Nalgonda.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 521/89

M.V. Satyanarayana Murthy ... Applicant

a n d

1. The S.D.O. Telecom, Narsaraopet,
2. The Telecom District Manager, Guntur.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

114
156

Original Application No. 585/1989.

A. Venkateswar Rao ... Applicant

a n d

1. The S.D.O. Telecom, Jagityal.
2. The Telecom District Engineer, Karimnagar.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 589/89

D. Ramaswamy ... Applicant

a n d

1. The S.D.O. Telecom, Jagityal.
2. The Telecom District Engineer, Karimnagar.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 604/1989.

Ch. Purushothama Rao ... Applicant

a n d

1. The S.D.O. Telecom, Srikakulam.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 624/89

S. Bhanu Priya ... Applicant

a n d

1. The S.D.O. Telecom, Secunderabad.
2. The Asst. Engineer, Elec-II, Telecom, Secunderabad.
3. The Divisional Engineer, Telecom, Hyderabad (Rural) Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

PIS
16

Original Application No.631/89.

R.Prakasham

....Applicant

Vs.

1. The Telecom District Engineer, Kurnool.
2. The Director General, Telecom, rep. by U.O.I.New Delhi.

....Respondents

Original Application No.632/89.

V.Naga Ganesh

...Applicant

Vs.

1. Telecom District Engineer, Kurnool-518 050.
2. Director General, Telecom, (rep. U.O.I.), New Delhi.

...Respondents

✓ Original Application No. 646/1989

S.Md.Yousuf

... Applicant.

a n d

1. The S.D.O., Telecom, Medak.
2. The Telecom District Engineer, Telecom, Sangareddy.
3. The Director General, Telecom., rep. by Union of India, New Delhi.

... Respondents.

✓ Original Application No. 647/1989.

✓ M. Tirumalaiah

... Applicant

a n d

1. The S.D.O., Phones, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director General, Telecom, rep. by Union of India, New Delhi.

Telecom.

... Respondents.

4. The S.D.O./~~Phoenix~~, Kamareddy.

✓ Original Application No. 648/89

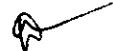
✓ Mohd. Walyuddin

... Applicant.

a n d

1. The Telecom District Engineer, Nizamabad.
2. The Director, Telecom, Secunderabad.
3. The Chief Genaral Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. by Union of India, New Delhi.

... Respondents.



Original Application No. 658/1989.

Syed Bakshali

... Applicant.

and

1. The S.D.O. Telecom, Nalgonda.
2. The Telecom District engineer, Nalgonda.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 670/1989.

G.Somayajulu

... Applicant.

and

1. The S.D.O., Telecom, Feddapalli.
2. The Telecom District Engineer, Karimnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 691/89

J.Rama Das.

... Applicants

V.Ramesh

K.Basha

and

1. The Assistant Engineer, Phones, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director Telecom, Secunderabad.
4. The Chief General Manager, Teledom, A.P. Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

....contd.,

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: 17 :

Original Application No. 692 of 1989.

1. V. Malakondaiah
2. A. Saibaba
3. P. Digambar
4. K. Nagi Reddy
5. Y. Moses.
6. S. Ramesh,
7. K. Babu Rao
8. B. Ashok Raju

... Applicants.

vs.

1. The Assistant Engineer, Trunks, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director Telecom, Secunderabad.
4. The Chief General Manager, Telecom, A.P., Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 693/89

1. A. Ravi Kumar.
2. E. Nagaraju
3. K. Maruthi
4. K. Narsimhulu
5. K. Ramulu
6. N. Pentaiah
7. M. Ramesh Goud
8. S. Latchaiah
9. B. Mallesh
10. A. Venkatesham
11. D. Vinod
12. Swamy Goud
13. H. Yadagiri
14. G. Mallesh.

Applicants.

and

1. The S.D.O., Phones, Nizamabad.
2. The Telecom District Engineer, Nizamabad.
3. The Director, Telecom, Secunderabad.
4. The Chief General Manager, Telecom, A.P. Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

.. Respondents.

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1/2

: 18 :

Original Application No. 694 of 1989.

Mohd. Osman

... Applicant

a n d

1. The A.E., Cable constructions, Secunderabad.
2. The Asst. Engineer, Phones-I, Gouliguda, Hyderabad.
3. The Divisional Engineer (CC) Secunderabad.
4. The General Manager, Telecom District, Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 709/ 1989.

D. Narayana

... Applicant

a n d

1. The S.D.O., Phones, Nizamabad
2. The Telecom District Engineer, Nizamabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 711/1989

G. Sampath.

... Applicant.

vs.

1. The S.D.O., Telecom, Mahabubabad.
2. The Telecom District Engineer, Warangal.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 723/1989.

K. Swamy Das.

Applicant.

a n d

1. The S.D.O., Phones, Karimnagar.
2. The Telecom District Engineer, Karimnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd.,

: 19 :

Original Application No. 768 of 1989.

Mohd.Yaqbal ... Applicant.

vs.

1. The S.D.O., Telecom, ~~Bangareddy~~
2. The Telecom District Engineer, ~~Bangareddy~~
3. The Director General, Telecom, rep. union of India, New Delhi.

... Respondents.

Original Application No.788 of 1989.

V.T.V.Frasada Rao ... Applicant.

vs.

1. The S.D.O., Phones, Tadepalligudem.
2. The Telecom District Engineer, Eluru.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 789/89.

M.M.Venkateswar Rao ...Applicant

vs.

1. The S.D.O. Phones, Tadepalligudem,
2. The Telecom District Engineer, Eluru.
3. The Chief General Manager, Telecom,A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No.833/1989.

G.Narayana Reddy ...Applicant

vs.

1. The S.D.O., Telecom,Markapur.
2. The Telecom District Engineer,Ongole.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

...contd..

(P)

Original Application No. 838/1989.

M. Venugopala Chary ... Applicant.
a n d

1. The S.D.O., Telecom, Nalgonda.
2. The Telecom District Engineer, Nalgonda.
3. The Director General, Telecom, rep. ~~Ex~~ Union of India, New Delhi.

... Respondents.

Original Application No. 839/89

D.Ganganna ... Applicant
a n d

1. The S.D.O., Telecom, Adilabad.
2. The Telecom District Engineer, Adilabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 859/1989.

SK. Khaja Miyan ... Applicant
a n d

1. The S.D.O., Telecom, Sanga-Reddy.
2. The Telecom District Engineer, Sangareddy.
3. The Director General, Telecom, rep. Union of India, New Delhi.

Original Application No. 860/89

K.Ramulu ... Applicants
Shankar
C.Devanna
K.Lingaswamy
K.Narender.
S.Gajanan Ws.

1. The S.D.O. Telecom, Adilabad.
2. The Telecom District Engineer, Adilabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd.,

Original Application No. 935/1989.

1. A.S.Mohd. Ismail
2. N.C.Srirama Murthy
3. A.Satyanarayana

....Applicants.

versus.

1. The Assistant Engineer, Elec-1, Telecom, 111/1, Telecom Officers Quarters, Secunderabad.
2. The Director Telecom, Hyderabad Area, C.T.O., Buildings, Secunderabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

....Respondents.

Original Application No. 633 of 1989:

* N.Mohan Rao ... Applicant.
and

1. The S.D.O., Telecom, Kamareddy
2. The Telecom District Engineer, Nizamabad.
3. The Chief General Manager, A.P., Hyderabad, Telecom.
4. The Director General, Telecom, rep. Union of India, New Delhi.

...Respondents.

...contd.,

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DA 96/90.

Between:-

Mohd. Moinuddin

....Applicant

And

1. The Sub-Divisional Officer, Telecom, Vikarabad-501 101.
2. The Divisional Engineer, Telecom, Hyderabad (Rural), Hyderabad-500 050.
3. The Director-General, Telecom, (Rep. Union of) India, New Delhi - 110 001.

....Respondents

DA 97/90.

BETWEEN:-

B. Ramakrishna

....Applicant

And

1. S.D.O., Telecom, Vikarabad-501 101.
2. The Divisional Engineer, Telecom, Hyderabad (Rural), Hyderabad-500 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

DA 98/90.

Between:-

Ramachander

....Applicant

Vs.

1. S.D.O., Telecom, Vikarabad-501 101.
2. The Divisional Engineer, Telecom, Hyderabad (Rural), Hyderabad-500 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

(Contd...)



OA 101/90

Between:-

G.Aralaiah

...Applicant

And

1. The Sub-Divisional Officer, Telecom, Guntakal-515 801.
2. The Telecom Dist. Engineer, Anantapur-515 001.
3. The Director General, Telecom (Rep. Union of India), New Delhi - 110 001.

...Respondents

OA 102/90.

Between:-

K.Jameel Ahmad

...Applicant

And

1. The sub-Divisional Officer, Telecom, Guntakal-515 801.
2. The Telecom Distt Engineer, Anantapur-515 001.
3. The Director-General , Telecom (rep. Union of India), New Delhi - 100 001.

...Respondents

OA 160/90.

Between:-

1. G.Venkatesu

2. S.Sriremulu

3. P.Vinodkumar

4. P.Hanumanthappa

5. S.Banjimin

6. G.Santhiraj

...Applicants

And

1. The Sub-Divisional Officer, Telecom, Guntakal-515 801.
2. The Telecom Distt. Engineer, Anantapur-515 001.
3. The Director-General, Telecom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

OA 616/90.

Between:-

✓ Syed Ahmed

...Applicant

And

1. The Sub-Divisional Officer, Phones, Eluru-534 001.
2. Telecom District Manager, Eluru-534 050.
3. Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

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(contd....)

OA 162/90.

Between:-

T.Laxminarayana

...Applicant

And

1. S.O.O., Telecom, Mahboobnagar-509 001.

2. Telecom District Engineer, Mahboobnagar-509 050.

3. Director General, Telecom, (Rep. Union of India),
New Delhi - 110 001.

....Respondents

OA 164/90.

Between:-

B.Anjaiah

....Applicant

And

1. S.O.O., Telecom, Mahaboobnagar-509 001.

2. The Telecom District Engineer, Mahaboobnagar-509 050.

3. The Director-General, Telecom (Rep. Union of India),
New Delhi - 110 001.

....Respondents

OA 165/90.

Between:-

Abdul Syed Pasha

....Applicant

Vs.

1. S.O.O., Telecom, Mahaboobnagar-509 001.

2. Telecom District Engineer, Mahaboobnagar-509 050.

3. Director General, Telecom, (Rep. Union of India),
New Delhi - 110 001.

....Respondents

OA 167/90.

Between:-

M.Muralikrishna

....Applicant

And

1. Assistant Engineer, Trunks, Guntur-522 001.

2. S.O.O.Telcom, Tenali-522 201.

3. The Dy.General Manager, Telecom District, Guntur-522 050.

4. Director-General, Telecom, (Rep. Union of India),
New Delhi-110 001.

....Respondents

125
15

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(Contd....)

DA 228/90.

Between:-

B.Madhava Rao

...Applicant

And

1. Sub-Divisional Officer, Telephones, Eluru-534 001.
2. Deputy General Manager, Telecom, West Godavari District, Eluru-534 050.
3. Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

DA 231/90.

Between:-

Syed Ahmad

...Applicant

And

1. The Sub-Divisional Officer, Phones, Eluru-534 001.
2. The Dy.General Manager, Telecom, Eluru-534 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

DA 241/90.

Between:-

M.Appa Rao

...Applicant

And

1. The S.O.O., Phones, Eluru-534 001.
2. The Dy.General Manager, Telecom, Eluru-534 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi-110 001.

...Respondents

DA 242/90.

Between:-

T.Gangadhara Rao

...Applicant

And

1. The S.O.O., Phones, Eluru-534 001.
2. The Dy.General Manager, Telecom, Eluru-534 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

...Respondents

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X

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(contd...)

OA 262/90.

Between:-

1. Ch.S.V.S.N.S.Murthy Raju
2. G.Jnana Raju
3. T.Mohan Rao

....Applicants

And

1. Officer Engineering, Telecom, Palakol-534 260.
2. Deputy General Manager, Telecom, Eluru-534 050.
3. The Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

OA 263/90.

Between:-

B.Ashok

....Applicant

And

1. The S.O.O.Telcom, Jangareddigudem-534 447.
2. The Dy.General Manager, Telecom, Eluru-534 050.
3. The Chief General Manager, Telecommunications, A.P., Hyderabad-500 001.
4. The Director-General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

OA 273/90.

Between:-

B.Ranga Swamy

....Applicant

And

1. Officer Engineering, Telecom, Tadpatri-515 411.
2. Divisional Officer Engineering, Telecom, Anantapur-515 011.
3. Director-General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

(Contd.....)

P

OA 285/90.

Between:-

M.Ramakrishna

....Applicant

And

1. Officer Engineering, Telecom, Dharmavaram-515 672.

2. Divisional Officer Engineering, Telecom District, Anantapur-515 001.

3. Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

~~4. Chief General Manager, Telecom, AP Hyderabad~~ ... Respondents

OA 295/90.

Between:-

D.Musalaiah

....Applicant

And

1. Officer Engineering, Telecom, Jangareddigudem-534 447.

2. Dy.General Manager, Telecom, Eluru-534 050.

3. Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

OA 296/90.

Between:-

V.Vivekananda

....Applicant

Vs. And

1. Officer Engineering, Telecom, Jangareddigudem - 534-447.

2. Dy.General Manager, Telecom, Eluru-534 050.

3. Director General, Telecom, (Rep. Union of India), New Delhi - 110 001.

....Respondents

(Contd....)

Original Application No. 298/90.

K.Jayaraju ... Applicant.

and

1. Officer Engineering, Telecom, Jangareddigudem.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, (Representing Union of India), New Delhi. ... Respondents.

Original Application No. 299/90.

Meerza Shariff ... Applicant.

and

1. Officer Engineering, Telecom, Jangareddigudem.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, (Rep by Union of India), New Delhi. ... Respondents.

Original Application No. 300/90.

Ch. Madhava Rao. ... Applicant.

and

1. Officer Engineering, Telecom, Jangareddigudem.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, (Representing Union of India), New Delhi. ... Respondents.

Original Application No. 301/90.

M.Appa Rao. ... Applicant.

and

1. Officer Engineering, Telecom, Jangareddigudem.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, (Representing Union of India), New Delhi. ... Respondents.

Original Application No. 302/90.

G.Balagi. ... Applicant.

and

1. Officer Engineering, Telecom, Jangareddigudem.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, (Represented Union Of India), New Delhi. ... Respondents.

Contd.....

ORIGINAL APPLICATION No. 318/90

| | | |
|------------------------|-----|------------|
| 1. S.Sivakoti. | | |
| 2. Mohd.Khaleel. | | |
| 3. A.Krishnaiah. | | |
| 4. B.Narayana. | | |
| 5. Mohd. Zakir Hussain | ... | Applicant. |

and

1. Officer (Engg) Telecom, Mahbubnagar.
2. Divisional Officer (Engg) Telecom District, Mahbubnagar.
3. Director General, Telecom, Representing Union of India), New Delhi.

Original Application No. 331 of 1990.

O.Ch. Appanna ... Applicant
a n d

1. The Officer (Engg) Telecom, Tadepalligudem.
2. The Deputy General Manager, Telecom, District, Eluru.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 339 of 1990.

Ch. Venkateswar Rao ... Applicant.
and

1. Officer & Engineering & Admin office of DGM.,
Telecom, West Godavari District, Eluru.
2. The Deputy General Manager, Telecom, Eluru.
3. The Director General, Telecom, rep.
Union of India, New Delhi.

... Respondents.

Original Application 340 of 1990.

K.Manikyala Rao ... Applicant
a n d

1. The Officer Engineering, Telecom, Tadepalli gudem.
2. The Deputy General Manager, Telecom District, West Godavari l Eluru.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

...contd.,

: 30 :

Original Application No. 342 of 1990.

N.R. Mohan Rao. Applicant.

and

1. Officer Engineering (Admn), O/o D.S.M.
Telecom, W.G. Dt. Eluru.
2. Deputy General Manager, Telecom, Eluru.
3. Director General, Telecom, rep. Union of India,
New Delhi.

Original Application No. 352 of 1990.

S.Anwar Basha ... Applicant.

and

1. Officer Engineering, Telecom, Mahabubnagar.
2. Divisional Officer, Engineering, Telecom,
Mahabubnagar.
3. The Director General, Telecom, rep. Union of India,
New Delhi.

... Respondents.

Original Application No. 372 of 1990

K. Veera Swamy ... Applicant

and

1. Officer Engineering (Admn) O/o, Deputy General
Manager, Eluru.
2. The Director General, Telecom, rep. Union of India,
New Delhi.

... Respondents.

Original Application No. 373 of 1990.

M. Suri Babu ... Applicant

And

1. Officer Engineering (Admn) O/o. Deputy General Manager,
Eluru.
2. The Deputy General Manager, Telecom, Eluru.
3. The Director General, Telecom, rep. Union of India,
New Delhi.

... Respondents.

Original Application No. 399 of 1990.

C. Andhraiah ... Applicant.

and

1. The Sub- Divisional Officer, Telecom Mahabubnagar.
2. The Divisional Engineer, Telecom, Mahabubnagar
3. The Director General, Telecom, rep. Union of India,
New Delhi.

... Respondents.

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.....contd.

Original Application 400 of 1990.

P. Hafeez Khan ... Applicant.

and

Telecom

1. The S.D.O. Gadwal.
2. The Divisional Engineer, Telecom, Mahabubnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 401 of 1990.

A. Nisar. ... Applicant.

and

1. The S.D.O. Telecom, Mahabubnagar.
2. The Divisional Engineer, Telecom, Mahabubnagar.
3. The Director General, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 448 of 1990.

Y. Narayanaappa ... Applicant.

and

1. Officer Engineering, Telecom, Dharmavaram.
2. The Divisional Officer (Engg) Telecom District Anantapur
3. The Director General, rep. Union of India, New Delhi.
4. The Chief General Manager, Telecom, A.F. Hyderabad.

... Respondents.

Original Application No. 449 of 1990.

D. Ramachandra ... Applicant.

and

1. Officer Engineering, Telecom, Dharmavaram.
2. The Divisional Officer (Engg) Telecom District Anantapur.
3. The Director General, Telecom, Rep. Union of India, New Delhi.
4. The Chief General Manager, Telecom, A.F., Hyderabad.

... Respondents.

Original Application No. 450 of 1990.

P. Chandrasekhara ... Applicant.

and

1. Officer Engineering, Telecom, Dharmavaram.
2. The Divisional Officer (Engg) Telecom District, Anantapur.
3. The Director General, rep. Union of India, New Delhi.
4. The Chief General Manager, Telecom, A.F. Hyderabad.

... Respondents.

.....contd.,

ORIGINAL APPLICATION NO. 480 of 1990.

A.V.V. Satyanarayana

... Applicant.

and

1. The Assistant Engineer, Coaxial Cable Project, Rajahmundry.
2. The Deputy General Manager, Transmission Project, Babukhan Estate, Hyderabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.
4. The Chief General Manager, Telecom, A.P. Hyderabad.

Original Application No. 630 of 1990.

G.Kameswara Rao

... Applicant

and

1. The S.D.O., Telecom, Jangareddygudem.
2. The Telecom District Manager, Telecom District Eluru.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, rep. Union of India, New Delhi.

... Respondents.

Original Application 632 of 1990.

G. Sanjeevappa

... Applicant.

and

1. The S.D.O., Telecom, Hindupur.
2. The Telecom District Engineer, Anantapur.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application 647 of 1990.

D.S. Nisaar Ahmed

... Applicant.

and

1. The S.D.O., Telecom, Guntakal.
2. The Telecom District Engineer, O/o TDM., Anantapur.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd..

Original Application 675 of 1990.

V. Venkateswar Rao

... Applicant.

and

1. The S.D.O., Telecom, Samalkot.
2. The S.D.O., Phones, Kakinada.
3. The Telecom District Manager, Rajahmundry.
4. The Chief General Manager, Telecom, A.P. Hyderabad.
5. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 676 of 1990.

G. Srinath Goud

... Applicant.

and

1. The S.D.O., Telecom, Hindupur.
2. The Telecom District Engineer, o/o TDM., Anantapur.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 701 of 1990.

K. V. Subba Rao

... Applicant

and

1. The S.D.O., Telecom, Narsaraopet.
2. The Telecom District Manager, Guntur.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 704 of 1990.

A. Mohan Raju

... Applicant.

and

1. The A.E. Telecom, Railway Electrification Project Circle, Kazipet at Warangal.
2. The D.E. Telecom, Railway Electrification Project, 6-1-283/2A first floor, Padmaraonagar, Secunderabad.
3. The Chief General Manager Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd.,



Original Application No. 705 of 1990.

C.L. Satyanarayana Rao ... Applicant

and

1. The Director General, Telecom, Rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.p. Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Telecom, Guntakal.

... Respondents.

Original Application 706 of 1990.

M. Ayyanna ... Applicant
and

1. The S.D.O. Telecom, Narsaraopet.
2. The Telecom District Manager, Guntur.
3. The Director General, rep. Union of India, New Delhi.

... Respondents.

Original Application 707 of 1990.

Mohd. Subhani ... Applicant
and

1. The S.D.O. Telecom, Mahabubnagar.
2. The Telecom District Engineer, Mahabubnagar.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 708 of 1990.

Ch. Nirguna Babu ... Applicant
and

1. The S.D.O. , Telecom, Narsaraopet.
2. The Telecom District Manager, Guntur.
3. The Director General, Telecom, Union of India, New Delhi.

... Respondents.

Original Application No. 709 of 1990.

P. Venkataiah. ... Applicant
and

1. The S.D.O., Telecom, Mancherial.
2. The Telecom District Engineer, Adilabad.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

... contd..

Original Application No. 710 of 1990

1. G.Krishna murthy
2. B.Raghava Reddy
3. M.Katta Swamy
4. V.Srinu
5. A.Rajeswar Rao
6. N.Sambaiah
7. Y.Ellaiah
8. G.Madhusudhan
9. K.Sambaiah
10. B.Ramesh.

.... Applicants.

and

1. The A.E. Telecom, Railway Electrification Circle, Kazipet at Warangal.
2. The D.E. Telecom, Railway Electrification Project, 6-1-283/2A, 1st Floor, Padmaraonagar, Secunderabad.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, Rep. Union of India, New Delhi.

... Respondents.

Original Application No. 721 of 1990.

B.Ch. Yesupadam

... Applicant.

and

1. The S.D.O., Telecom, Narsaraopet,
2. The Telecom District Manager, Guntur.
3. The Director General, Telecom, Rep. Union of India, New Delhi.

Original Application No. 722 of 1990.

S.Sekhar

... Applicant

and

1. The S.D.O. Telecom, Nagarkurnool.
2. The Telecom District Engineer, Mahabubnagar.
3. The Director General, Telecom, Rep. Union of India, New Delhi.

....~~Applicant~~

Original Application No. 723 of 1990.

T.Ranga Rao

... Applicant.

and

1. The S.D.O. Telecom, Nagarkurnool.
2. The Telecom District Manager, Mahabubnagar.
3. The Director General, Telecom, Rep. Union of India, New Delhi.

.... contd..

2

✓ Original Application No. 724 of 1990.

P. Laxma Reddy ... Applicant.
and

1. The S.D.O., Telecom, Nagarkurnool.
2. The Telecom District Engineer, Nagarkurnool.
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

✓ Original Application No. 725/90

K. Balaram ... Applicant
and

1. The S.D.O., Telecom., Nagarkurnool. ~~Mahabubnagar~~
2. The Telecom District Engineer, ~~Nagarkurnool.~~
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

✓ Original Application No. 726/ 1990.

V. Tirupathaiah Goud ... Applicant
and

1. The S.D.O., Telecom, Nagarkurnool. ~~Mahabubnagar~~
2. The Telecom District Engineer, ~~Nagarkurnool.~~
3. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

✓ Original Application No. 782 of 1990.

V. Venkataramanna ... Applicant
and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P. Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Telecom Dharmavaram.

.... Respondents.

✓ Original Application No. 783 of 1990.

B. Narayana ... Applicant
and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P. Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Telecom, Dharmavaram

.... Respondents.

... contd..

Original Application No. 784 of 1990.

G. Suresh Babu ... Applicant

and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P. Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. THE S.D.O., Telecom, Dharmavaram.

... Respondents.

Original Application No. 785 of 1990.

K. Venkatachalampathi ... Applicant

and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, A.P., Hyderabad, Telecom,
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Anantapur.

... Respondents.

Original Application No. 786 of 1990.

M. Damodarudu ... Applicant

and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The Sub Divisional Officer, Telecom, Dharmavaram.

Original Application No. 787 of 1990.

S. Akram Bashe ... Applicant

S. A. Bashe

and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Phones, Anantapur.

... Respondents.

....contd..

Original Application No. 788 of 1990.

S. Rahmatullah Saheb ... Applicant.
vs.

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Telecom, Dharmavaram.

.... Respondents.

Original Application No. 789 of 1990.

M. Ranganayakulu ... Applicant
and

1. The Director General, Telecom, rep. Union of India, New Delhi.
2. The Chief General Manager, Telecom, A.P., Hyderabad.
3. The Telecom District Engineer, Anantapur.
4. The S.D.O., Telecom, Tadipatri.

... Respondents.

Original Application No. 790 of 1990.

K. Bodaiah ... Applicant.
and

1. The Assistant Engineer, Cross-Bar Installation, Telephone Exchange, Anantapur.
2. The Telecom District Engineer, Office of the TDM, Anantapur.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

.... Respondents.

Original Application No. 815 of 1990.

P. Venkateswar Rao ... Applicant.
and

1. The Assistant Engineer, Phones, Rajahmundry.
2. The Telecom District Engineer, Rajahmundry.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

.... contd..



Original Application No. 810 of 1990.

B.Jaya Babu ... Applicant

and

1. The Assistant Engineer, Phones, Rajahmundry.
2. The Telecom District Engineer, Rajahmundry.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 817 of 1990.

B.Panasa Ramu ... Applicant

and

1. The Assistant Engineer, Phones, Rajahmundry.
2. The Telecom District Engineer, Rajahmundry.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 818 of 1990.

K. Gannayya ... Applicant

and

1. The Assistant Engineer, Phones, Rajahmundry.
2. The Telecom District Engineer, Rajahmundry.
3. The Chief General Manager, Telecom, A.P., Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

Original Application No. 820 of 1990.

A.Subbarayudu ... Applicant

and

1. The S.D.O., Telecom, Dharmavaram.
2. The Telecom District Engineer, office of the TDM, Anantapur.
3. The Chief General Manager, Telecom, A.P. Hyderabad.
4. The Director General, Telecom, rep. Union of India, New Delhi.

... Respondents.

(Judgment of the Division Bench delivered by Hon'ble Shri D.Surya Rao, Member (J)).

The applicants in all these cases are Casual Mazdoors in the Telecom Department, A.P.Circle. Their common grievance is that their services have been terminated by oral orders without giving them any notice. As common issues are involved, we are disposing of all these applications by a common order.

2. The main argument advanced on behalf of applicants by their learned counsel Shri C.Suryanarayana is that they were all recruited as Casual Labour under the various units of the Telecom Department and all the applicants have worked continuously for more than 240 days in a year. According to the orders in memo No.269-69/88-STN dated 17-10-1988 issued by the Director General, Telecom, New Delhi, a combined seniority list of Casual Mazdoors has to be maintained. The said list will contain all Casual Mazdoors working within the territorial jurisdiction of the recruitment unit, for various functional units such as Telecom Projects/Maintenance regions/Electrification/Quality Assurance etc., to which they are attached. Absorption of Casual Labourers against regular group 'D' post/for retrenchment due to exigencies such as non-availability of work, will be done strictly according to the combined seniority list. Further instructions have been issued in D.G., Telecom, New Delhi order No.269-29/88-STN dated 18-11-1988 directing that these casual mazdoors who have completed seven years of

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service by 31-3-1987 will be absorbed as Class-IV employees.

As per Director of Telecommunications letter No.269-10/89-

STN dated 7-11-1989 and clarifications issued in memo even

No. dated 17-12-1990, it was directed temporary services

is accorded to the casual mazdoors who have completed 240

days of service in a year or more. The respondents

have not implemented these directions.

3. Shri Suryanarayana further stated that he is limiting the relief asked for to the issue of a direction to the respondents to prepare a seniority list of casual mazdoors of the telecom district as on 1st April of every year within a time to be specified by the Tribunal and to engage the applicants in accordance with the position in the seniority subject to the availability of work. He also seeks that the respondents be directed to give temporary status as per the instructions in D.G.Telcom's letter dt.7-11-1989. He further states that the applicants are withdrawing the relief they had claimed under the provisions of the Industrial Disputes Act, 1947.

4. We have heard Shri C.Suryanarayana, learned counsel for the applicants and Shri E.Madan Mohan Rao, and Shri Naram Bhaskar Rao, learned standing counsels for the Respondents. We find considerable merits in the submissions made by Shri Suryanarayana and accordingly direct the respondents to prepare the seniority list as per the various instructions issued by the D.G.Telcom letters viz.,



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- (1) D.G.Telcom letter No.269-89/88-STN dated 17-10-1988
- (2) D.G.Telcom letter No.269-29/88-STN dated 18-11-1988
- (3) D.G.Telcom letter No.269-10/89-STN dated 7-11-1989
- (4) D.G.Telcom letter No.269-10/89-STN dated 17-12-1990.

The respondents are also directed to re-engage the applicants in accordance with their seniority subject to the availability of work and also to extend such other benefits as per D.G.s letters issued from time to time taking into consideration the Judgments of the Supreme Court, after preparing the seniority list/confirmnt of temporary status as per the above circulars.

5. Shri Suryanarayana apprehends that the benefit of regularisation in terms of the various instructions issued by the Director General P&T is unlikely to be extended to those casual labourers who were recruited after 30-3-85. His apprehension is un-founded. The Supreme Court had in Ramgopal & others Vs. Union of India and others in WO (C) No.1280/89 etc. and in Daily Rated Casual Labour in P&T (AIR 1987 SC 2342) directed that the casual labourers who had put in 240 days service in one years service should be regularised in accordance with a scheme to be worked out by the Departments. Subsequently the Supreme Court in Ramgopal & others Vs. Union of India & others in WO (C) No.1280/89 etc., directed that the respondents shall prepare a scheme on a rational basis for absorbing as far as *** ****.

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practicable, the casual labours who have continuously worked for more than one year in the Telecom Department and this should be done within six months from now. The Supreme Court has also observed that no distinction can be drawn between the petitioners as a class of employees and those who were recruited and employed before the Supreme Court's order in the AIR 1987 SC 2342 and that on principle the benefit of the decision in AIR 1987 SC 2342 must be taken to apply even/those who were recruited after 30-3-1985.

6. Shri Suryanarayana further states that in some of the D.A.s Viz., QAs Nos. 60/89, 310/89, 314/89, 315/89, 429/89, 519/89, 521/89, 585/89, 101/89, 167/89, 241/90, 262/90, 263/90, 342/90, 372/90, 373/90, 630/90, 701/90, 705/90, 706/90, 782/90, 783/90, 784/90, 785/90, 787/90, 788/90, 789/90, 790/90, 820/90, there were breaks in service due to non-availability of work/sickness etc. He states that the various authorities competent to condone the break in service have not followed the instructions issued by the D.G.P & T in circular dt. 10-10-1980 in No. 28-11/77-SR/STN, wherein it has been laid down that the absence of more than six months may be condoned by a Divisional Engineer on one of the two grounds i.e. illness and non-availability of work. He therefore seeks that the respondents be directed to pass orders on the condonation of breaks in service in accordance with these directions. In regard to the point raised on the

breaks in service we direct the respondents to pass the orders in accordance with the instructions issued by the DGP & T referred to above and such other instructions as have been issued from time to time. Sri Suryanarayana has contended that in O.A.Nos.161/90, 231/90, 228/90 and 675/90 it is open to the applicants to make a representation in this regard to the competent authority, who will pass appropriate orders in regard to the said representation. If the applicants are aggrieved thereby it is open to them to seek appropriate remedies.

7. Sri Suryanarayana has contended that the applicants in O.A.Nos.490/88, 2/89, 3/89, 105/89, 347/89, 624/89, 839/89, 160/90, 263/90, 296/90, 298/90, 342/90, 399/90, 725/90, (781/90), 860/89, 262/90 either all or some of the applicants belong to SC/ST community, and in their cases rule of reservation will have to be followed. The applicants in those cases will make representations to the respondents duly submitting their claim to SC/ST status. If they are able to establish that they belong to these communities they will be re-engaged in preference to the OC candidates in accordance with the rule of reservation.

8. Finally Shri Suryanarayana contends that the applicants are entitled to back-wages from the date of termination. He has cited several decisions in support of this contention i.e.

- i) Ramial Vs. Union of India (AIR 1963 RAJ 57) ~
- ii) Panjab Province Vs. Tarachand (AIR 1947 FC 23)
- iii) Rahmat Ullah Khan and others Vs. Union of India and others (1989 10 ATC 656 /
- iv) Radharam Vs. Municipal Committee, Barnala (1982 LAB IC 1857)
- v) Krishna Murarilal Sehgal Vs. State of Panjab 1977 SCC (L&S) 312
- vi) The Maharaja Sayaji Rao University of Baroda & others Vs. Sri R.S.Thakkar 1988 (2) ATJ 476
- vii) K.Nallathambi Vs. Ministry of Communications (1988) 8 ATC 421

In all these cases the courts had specifically held that the termination was illegal. In the present cases before us we have not held that the termination is per-se illegal. We have in the present applications only gone into the question whether the applicants are entitled to regularisation/grant of temporary status on the basis of the instructions issued by the Director General, Telecom and in terms of the Supreme Court decisions. The question whether their termination is contrary to the Industrial Disputes Act has not been pressed before us as already indicated earlier. The question whether an order of termination of a worker is illegal on the ground that there has been violation of I.D. Act has to normally be raised by way of an Industrial dispute before the Industrial Tribunal. This is the purport of the Larger Bench decision of this Tribunal in 1991 (1) SLR 245. Hence if the applicants were aggrieved by the orders of termination they ought to and should have been raised an Industrial Dispute. It is in these circumstances that the counsel for the applicants did not (and in our view

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rightly so) press the questions as to legality of their termination vis-a-vis the provisions of the I.D.Act.

Since we have not gone into the question whether orders of termination are illegal the question of granting back wages does not arise. However it is open to the individual workmen to question the individual orders/action of the respondents in terminating their services before the Labour Court if such a remedy is available to them.

t The question of payment of back wages would be dependent upon a decision if any in such a proceeding.

9. With these directions the original applications are allowed to the extent indicated above. There will be no order as to costs.

B.N.Jayasimha

(B.N.JAYASIMHA)
Vice-Chairman

D.Surya Rao

(D.SURYA RAO)
Member (J)

Dated: 27th March, 1991.

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S. Venkateswaran
Deputy Registrar (J)
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